

wari-Dharubera-Bhiwadi, Rohtak, Panipat and Alwar.

### **Shortage of Drug Inspectors**

7088. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have received any reports on the shortage of Drugs Inspectors during the last three years; and

(b) the steps taken by Government to ensure that sufficient Drugs Inspectors are posted in the Capital and other thickly populated areas?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) The Government is aware that there is shortage of Drugs Inspectors in the country. The task Force constituted by the Ministry of Health & Family Welfare in 1982, has recommended that there should be one Drugs Inspectors for every 25 manufacturing premises and one Drugs Inspector for every 100 sales premises to exercise effective control over manufacture and sale of drugs. The total number Drugs Inspectors that would be required according to the above norms, would come to about 2600 against the total number of 695 existing at present.

(b) During the Eighth Plan, it is proposed to strengthen the Drugs Inspectorate staff in the States/Union Territories as a Centrally Sponsored Scheme. During 1990-91, a provision of Rs. 48 lakhs has been made under the Scheme.

### **Textile Workers Rehabilitation Fund**

7089. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to use the Textile Workers Rehabilitation Fund for partially closed mills as well;

(b) if so, the details thereof;

(c) the number of fully closed mills and partly closed mills under NTC as on 31 December, 1989; and

(d) the details of the mills which are located in Kerala?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). A suggestion to this effect has been made by the Govt. of Gujarat. The matter has been discussed with the Chief Minister Gujarat and taken up with the concerned Departments.

(c) Two mills under National Textiles Corporation were closed as on 31.12.89.

(d) There are 4 NTC, 8 STC, 4 Cooperative and 13 private cotton/manmade fibre mills in Kerala, out of which only Malappuram Co-operative spinning mills is lying closed.

### **Profit/Loss of Cannanore Spinning and Weaving Mills**

7090. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of TEXTILES be pleased to state:

(a) the profits earned and loss incurred by the Cannanore spinning and weaving Mills at Cannanore and Mahe during 1989-90:

(b) whether any expansion/modernisation was undertaken or is proposed to be made on these units under NTC; and

(c) if so, the details thereof?